

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SWrit Petition (Civil) No. 67/2022

DURGA DUTT

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 35273/2023 - APPLICATION FOR WAIVER OF ADDITIONAL COSTS and
IA No. 63896/2023 - APPLICATION FOR WAIVER OF ADDITIONAL COSTS)

Date : 11-09-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA

HON'BLE MR. JUSTICE SANJAY KUMAR

HON'BLE MR. JUSTICE R. MAHADEVAN

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UPON hearing the counsel, the Court made the following
O R D E R

We have requested the learned Attorney General to file a short synopsis of the different Central as well as State enactments that effectuate and catalyse different facets of Article 51A of the Constitution of India.

Let the needful be done within six weeks from today.

Re-list in the week commencing 18.11.2024.

(DEEPAK GUGLANI)
AR-cum-PS

(R.S. NARAYANAN)
ASSISTANT REGISTRAR